## जयपुर और उदयपुर आकाशवाणी केन्द्रों की परिधि

1157. प्रो० निर्मला कुमारी शक्तावत : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) जयपुर और उदयपुर के रेडियो स्टेशनों के प्रसारण कितनी परिधि तक प्राप्त होते हैं ;

(ख) क्या यह सच है कि उदयपुर रेडियो स्टेशन के प्रसारण, दिल्ली में बिल्कुल सुनाई नहीं देते और जयपुर के प्रसारण यहां मुश्किल से सुनाई देते हैं; और

(ग) क्या सरकार का विचार इन दो रेडियो स्टेशनों को अधिक शक्तिशाली बनाने का है ?

सूचना और प्रसारण मंत्रालय में उपमंत्री (कुमारी कुमुदबेन एम० जोशी) : (क) और (ख). दिन के समय आकाशवाणी, जयपुर के 1 किलोवाट मीडियम वेव ट्रांसमीटर का प्रसारण क्षेत्र विभिन्न दिशाओं में 17 और 30 किलोमीटर के बीच तथा आकाशवाणी, उदयपुर केन्द्र के 10 किलोवाट मीडियम वेव ट्रांसमीटर का प्रसारण क्षेत्र सभी दिशाओं में लगभग 55 किलोमीटर है । ये ट्रांसमीटर क्रमश: अल्प और मध्यम क्षमता वाले हैं तथा ये उन्हीं क्षेत्रों के लिए हैं जिन में ये स्थित हैं । इन के दिल्ली में सुने जाने की अपेक्षा नहीं की जाती ।

(ग) संसाधनों की कमी के कारण जयपुर या उदयपुर के ट्रांसमीटर की क्षमता को बढ़ाने का कोई प्रस्ताव नहीं है । तथापि, स्वीकृत छठी "योजना" (1980–85) में आकाशवाणी, अजमेर (जो जयपुर के कार्यक्रमों को रिले करता है ) की क्षमत को 20 किलोवाट से बढ़ा कर 200 किलोवाद करने की स्कीम है ।

## Drugs under generic names

1158. SHRI R. K. MHALGI : Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to refer to the reply given to Unstarred Question No. 952 on 17th June, 1980 regarding demand by Maharashtra Pharmaceutical Manufacturers Association Pune Maharashtra and to state :

(a) whether any progress has been made in last six months regarding the review of the list of products for which the trade names are abolished and to include more items to be marketed under generic names;

(b) if so, the nature and details of progress made so far ; and

(c) if no progress made, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH) : (a) to (c) . Government have issued necessary Gazette Notification in January, 1981 amending the Drugs & Cosmetic Rules, 1945 to give the needed statutory effect to the decision concerning abolition of brand names in respect of single ingredient formulations of five drugs. The abolition of brand names of these drugs will be effective from 1-8-1981. Only after some experience is gained through implementation of the decision already taken, any such review would be worthwhile.

## New Coal Projects sanctioned during 1980-81

1159. SHRI MANMOHAN TUDU : Will the Minister of ENERGY be pleased to state :

(a) the number and names of the new coal projects that have been sanctioned in 1980-81;

(b) whether Government have a proposal for raising coal production during the Sixth Plan period;

(c) if so, the number of new coal projects proposed to be taken up during the year 1981-82; and

(d) the detailed steps his Ministry propose to take to increase coal production?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN) : (a) A statement giving the information is attached.